

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**EP NO. 2 OF 2015 &
IA NOS. 466, 482 & 483 OF 2015 & IA NOS. 78, 79, 119 OF 2016 &
IA NO. 306 OF 2017 IN APPEAL NOS. 76 & 82 OF 2013**

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

Eastern India Powertech Ltd.

.... Petitioner(s)

Vs.

Assam Power Distribution Co. Ltd. & Ors.

..... Respondent(s)

Counsel for the Petitioner(s)/Appellant(s):

Mr. Krishnan Venugopal, Sr. Adv.
Mr. V.P. Singh
Mr. Abhishek Roy
Ms. Trishala Kulkarni
Mr. Aditya Jalan
Mr. Priyank Ladola
Mr. Paresh B.Lal

Counsel for the Respondent(s)

:

Mr. M.G. Ramachandran
Mr. Avijit Roy
Mr. Shubham Arya
Mr. A.K. Goswami, GM, APDCL
for R-1 & 2

Mr. Sanjay Sen, Sr. Adv.
Mr. Pragyan Sharma
Ms. Anandini Kumari Rathore for R-4

ORDER

We have heard learned senior counsel for appellant for some time.

List the matter for further hearing on **24.08.2017.**

(I. J. Kapoor)
Technical Member
pr/mk

(Justice Ranjana P. Desai)
Chairperson